

(d) Yes, Sir.

Ajmer, Bikaner and Jodhpur workshops would continue to undertake Metre Gauge workload as per arisings and Railway's requirement.

(e) As stated in part (c) above.

[English]

EMU Service from CLW Siding Asansol/ Barddhaman

3145. SHRI BASU DEB ACHARIA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railways have agreed to run EMU service from CLW siding to Asansol/Barddhaman and Barddhaman and Barakar to Barddhaman;

(b) if so, the time by which this service is likely to be introduced; and

(c) the reasons for the delay in introducing this service?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Main line EMU services are already running on Barddhaman-Barakar section. There is no proposal to provide EMU/MEMU between CLW siding and Asansol/Barddhaman.

(b) and (c). Do not arise.

Modernisation of Barrackpore Railway Station

3146. SHRI TARIT BARAN TOPDAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to modernise Barrackpore Railway Station; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir. Barrackpore railway station has already been provided with the amenities commensurate with the volume of traffic handled.

(b) Does not arise.

Banned Pesticides

3147. SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether a heavy quantity of highly toxic, banned pesticides were sold in the country by top U.S. companies between 1992-94 by concealing names of the chemicals and firms; and

(b) if so, the details thereof?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING (SHRI CHATURANAN MISHRA) : (a) No such report has come to the notice of Government. Moreover sale of banned pesticides is prohibited in the country under the provisions of Insecticides Act, 1968. Concerned authorities under Government of India and the State Governments are asked to enquire about it.

(b) In view of answer to part (a) above, question does not arise.

Introduction of Super-Fast Trains/Rajdhani Express from Delhi to Trivandrum

3148. SHRI MULLAPPALY RAMACHANDRAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government propose to start a Rajdhani Express/Superfast train from Delhi to Trivandrum via Bombay-Mangalore; and

(b) if so, the details in this regard and the time by which such a train is likely to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b). It is proposed to run Nizamuddin-Trivandrum Rajdhani Express via Goa-Mangalore after commissioning of Konkan Railway.

States leading in Foodgrains Production

3149. SHRI P.R. DASMUNSI : Will the Minister of AGRICULTURE be pleased to state :

(a) the names of first seven States in India in order producing maximum quantity of Paddy, Wheat, Cotton, Sugarcane, Mustard, oilseeds in terms of total area of land they cultivate both irrigated and non-irrigated;

(b) the names of first seven States which consume the maximum fertilizer subsidy in the country; and

(c) the names of the States where going by the quantum of fertilizers subsidy, average agricultural production is not satisfactory?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) A statement showing the name of the first seven State with highest average production per hectare (1992-93 to 1995-96) for Rice, Wheat, Cotton, Sugarcane, Mustard and Oilseeds is annexed.

(b) The first seven States on the basis of consumption of total fertilisers during 1995-96 are as follows:

- (i) Uttar Pradesh
- (ii) Andhra Pradesh
- (iii) Maharashtra

- (iv) Punjab
- (v) Madhya Pradesh
- (vi) West Bengal
- (vii) Karnataka

(c) Fertilizer is one of the numerous factors affecting the average agriculture production per hectare in different States. All the major fertilizer consuming States are having higher average production per hectare in one or the other crop.

STATEMENT

S.No.	Rice (Paddy)	Wheat	Cotton	Sugarcane	Mustard	Oilseeds
1.	Punjab	Punjab	Punjab	Uttar Pradesh	Haryana	Tamilnadu
2.	Tamilnadu	Haryana	Haryana	Karnataka	Gujarat	Haryana
3.	Haryana	Uttar Pradesh	Tamilnadu	Maharashtra	Punjab	Punjab
4.	Andhra Pradesh	Rajasthan	Rajasthan	Kerala	Uttar Pradesh	Gujarat
5.	Karnataka	Gujarat	Andhra Pradesh	Gujarat	Rajasthan	West Bengal
6.	West Bengal	West Bengal	Gujarat	Andhra Pradesh	Bihar	Andhra Pradesh
7.	Kerala	Bihar	Karnataka	Punjab	West Bengal	Madhya Pradesh

Rail Link Extension to Sikkim

3150. SHRI R.B. RAI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Union Government have received representation from the Sikkim for extension of the rail link of the State; and

(b) if so, the details thereof and the response of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) A survey for restoration of the narrow gauge line to Sikkim from Silliguri to Sivok has been ordered recently.

Further consideration of the Project would depend when the results of survey become available.

[Translation]

Eco-Clubs

3151. SHRI N.J. RATHWA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether some State Governments particularly Gujarat Government have sent some proposal to the Union Government for establishing Environmental Clubs in Schools and Colleges and Environment Protection Committees on district and State level during the last three years till date;

(b) if so, the details thereof;

(c) the estimated cost of these projects and the Central assistance sought by the State Governments; and

(d) the action taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) A proposal for establishing Environmental Clubs and Environment Protection Committee at District and State level has been received from the Kerala State Government only till date.

(b) and (c). The proposal submitted by the Kerala State Government is titled "Promotion of Environmental Awareness and Participation of People in Kerala" and is for environmental clubs, district environment protection committees, resource materials, audio visual vans, mobile laboratories, setting up of permanent stall on environment at the Science and Technology Museum, formation of State and District Crisis Groups and of a State Environment Protection Committee at a total cost of Rs. 1.61 crores for the first year and a recurring annual grant of Rs. 61.50 lakhs. They have sought Central assistance for the whole amount. The cost of setting up of Environmental Clubs and Environmental Protection Committees is Rs.58.84 lakhs for the first year and recurring annual grant of Rs. 48.84 lakhs for the subsequent years.

(d) The State Government has been given the guidelines of the schemes for Eco-Clubs and Paryavaran Vahinis of this Ministry and requested to revise their proposals accordingly. As regards the State level Environmental Protection Committee, they have been informed that there is no provision for support for such committees.

[English]

Casual Labourers

3152. SHRI DWARAKA NATH DAS : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are aware that a good